

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY –MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 173/252/HDB/2017
NAME OF THE COMPANY	Lakshmi Prasad Holdings Private Limited
NAME OF THE PETITIONER(S)	Lakshmi Prasad Holdings Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A Nagaraj Kumar	Advocate	nagaraj@smrlegal.com +9163033314	A Nagaraj

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Sri A. Nagaraj Kumar, learned Counsel for the Petitioner. The learned Counsel submits that he sought certain papers to be filed and requested time.

Post the matter on 29.11.2017



MEMBER (Tech)

gs



MEMBER (Judl)